

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:411  
ANSWERED ON:25.04.2005  
WORKING GROUP ON NATIONAL EMPLOYMENT SERVICES  
Athawale Shri Ramdas;Renge Patil Shri Tukaram Ganpatrao

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the working group on National Employment Services has highlighted serious complaints of exploitation of job seekers by the private placement agencies in the country;
- (b) if so, the details thereof and the steps taken to check the activities of unscrupulous placement agencies;
- (c) the details of plans drawn up to regulate the functioning of these agencies mushrooming across the country; and
- (d) the main points of the plan and reaction of the Government thereto?

**Answer**

MINISTER OF LABOUR & EMPLOYMENT (SHRI K. CHANDRASHEKHAR RAO)

a) to d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.411 BY SHRI TUKARAM GANPAT RAO RENG PATIL AND SHRI RAMDAS ATHAWALE REGARDING WORKING GROUP ON NATIONAL EMPLOYMENT SERVICES FOR REPLY ON 25-04-2005.

a) No, Sir.

b) Does not arise.

c) & d) : To safeguard the interests of the job-seekers, Guidelines have been issued to the State Governments/ Union Territory Administrations to consider regulation of the functioning of these agencies, if necessary, as the subject comes under their purview.